

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 819
TO BE ANSWERED ON 04.02.2026

DEADLINE OF REGISTRATION OF WAQF PROPERTIES ON UMEED PORTAL

819: SHRI BALASHOWRY VALLABHANENI:

Will the Minister of MINORITY AFFAIRS be please to State:-

- (a) the details of the number of waqf properties in the country, State-wise;
- (b) whether deadline of registering waqf properties on UMEED portal is over;
- (c) if so, the details of waqf properties registered on UMEED portal at the end of the deadline, State-wise;
- (d) whether it is a fact that in some States, the registration is not even 10 per cent of total waqf properties and if so, the details and the reasons therefor; and
- (e) whether there is any plan to start registration process again for such properties and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (e): In accordance with the provisions of Section 3(ka) of the Unified Waqf Management, Empowerment, Efficiency and Development Act, 1995, the Ministry of Minority Affairs developed and launched the statutory UMEED Central Portal-2025 on 06.06.2025 for uploading details of existing waqf, registration of new waqf, and for facilitating the overall management and governance of waqf in accordance with the provisions of the Act. Further, Section 3B(1) of the Act mandates that details of all existing waqf and waqf-dedicated properties registered prior to the commencement of the Act shall be uploaded on the Portal within a period of six months. The details of waqf properties registered on UMEED Central Portal-2025 at the end of deadline, state-wise is attached at **Annexure-I**.

The initial six-month period concluded on 06.12.2025, and accordingly, the Portal was closed at 23:59 hours on the same day. During this period, a total of **5,17,082** existing waqf properties were initiated by Makers on the Portal. Of these, **2,16,937** properties were validated and approved by Approvers, while **10,872** properties were rejected during the verification process. The remaining initiated properties were at various stages of processing under the prescribed maker-checker-approver workflow.

The Act also provides that the Waqf Tribunal may, on an application, extend such period of six months under this section for a further period not exceeding six months as it may consider appropriate and if he satisfies that he had sufficient cause for not filing the details of the Waqf on the portal within such period. In view of the statutory remedy available under the Act, extensions of time were granted to the concerned State/UT Waqf Boards by the respective Hon'ble

Tribunals/Courts. At present, the UMEED Central Portal-2025 has been reopened for those State/UT Waqf Boards in respect of which such orders have been received, exclusively for the purpose of uploading details of existing waqf and properties dedicated to waqf. As on 02.02.2026, the state-wise status of uploading of waqf details across the country on the UMEED Central Portal-2025 is attached at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTPART (A) to (E) OF THE LOK SABHA UNSTARRED QUESTION NO. 819 FOR ANSWER ON 04.02.2026 REGARDING 'DEADLINE OF REGISTRATION OF WAQF PROPERTIES ON UMEED PORTAL' ASKED BY SHRI BALASHOWRY VALLABHANENI

S. No	State waqf Board Name	June	July	August	September	October	November	December	Total
1	Andaman And Nicobar Islands	0	0	0	0	12	119	82	213
2	Andhra Pradesh	0	4	0	52	421	9523	1290	11290
3	Assam	0	0	2	1	32	306	340	681
4	Bihar Shia	0	0	12	6	15	3379	1808	5220
5	Bihar Sunni	0	10	193	181	161	5208	4231	9984
6	Chandigarh	0	0	10	5	3	5	0	23
7	Chhattisgarh	0	0	0	0	0	1091	833	1924
8	Dadra & Nagar Haveli And Daman And Diu	0	0	0	0	0	2	0	2
9	Delhi	2	1	0	1	22	2194	932	3152
10	Gujarat	0	1	2	18	468	8246	18725	27460
11	Haryana	1	0	0	439	3701	8580	724	13445
12	Himachal Pradesh	1	0	0	62	204	542	90	899
13	Jammu And Kashmir	0	0	18	558	1202	17490	6025	25293
14	Jharkhand	0	0	1	22	27	247	259	556
15	Karnataka	0	0	0	31	5816	46578	5903	58328
16	Kerala	0	3	0	0	32	2995	39747	42777
17	Lakshadweep	0	0	1	3	2	43	419	468
18	Madhya Pradesh	0	1	0	3	15	4904	16398	21321
19	Maharashtra	0	2	15	37	2196	39657	21032	62939
20	Manipur	1	3	0	0	0	248	141	393
21	Meghalaya	0	0	0	0	0	7	6	13
22	Odisha	1	12	107	945	1942	1344	1850	6201
23	Puducherry	0	0	0	0	1	145	474	620
24	Punjab	1	2	4	1655	4298	16421	3529	25910
25	Rajasthan	0	4	13	11	168	7073	14969	22238
26	Tamil Nadu	0	0	0	0	12	1432	6808	8252
27	Telangana	0	1	0	2	2244	23189	21046	46482
28	Tripura	0	0	397	1	0	1879	503	2780
29	Uttarakhand	0	2	7	100	225	775	1170	2279
30	UP Shia	0	0	12	51	163	3230	3030	6486
31	UP Sunni	2	2	7	140	2354	31363	52494	86362
32	West Bengal	2	3	21	3	90	4248	18724	23091
	Total	11	51	822	4327	25826	242463	243582	517082

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Waqf Progress Report

Sr. No.	State Waqf Board	No of Waqf Property Initiated forUploading	No of Makers Submitted	No of Checkers Submitted	No of Approvers Approved	Total Rejected Property	Total Pending for Approval	Total No of Waqf Property Initiated TillDate
1	Andaman And Nicobar	58	0	1	147	7	1	213
2	Andhra Pradesh	184	80	122	11057	69	122	11512
3	Arunachal	0	0	0	0	0	0	0
4	Assam	65	417	0	171	18	0	671
5	Bihar Shia	332	29	0	4758	68	0	5187
6	Bihar Sunni	1159	2105	52	6466	797	52	10579
7	Chandigarh	1	0	0	22	0	0	23
8	Chhattisgarh	110	82	6	1723	155	6	2076
9	Delhi	243	2845	0	64	4	0	3156
10	Goa	0	0	0	0	0	0	0
11	Gujarat	2518	354	99	23793	998	99	27762
12	Haryana	407	8	8	12884	117	8	13424
13	Himachal	58	5	0	836	4	0	903
14	Jammu And	222	2	0	25469	53	0	25746
15	Jharkhand	135	530	0	107	0	0	772
16	Karnataka	4238	103	26	52531	1166	26	58064
17	Kerala	3461	37336	3371	715	1182	3371	46065
18	Ladakh	0	0	0	0	0	0	0
19	Lakshadweep	119	36	0	299	13	0	467

20	Madhya Pradesh	1647	5903	7993	10534	1178	7993	27255
21	Maharashtra	4164	29850	7423	17966	3679	7423	63082
22	Manipur	16	0	0	375	2	0	393
23	Meghalaya	0	0	0	13	0	0	13
24	Mizoram	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0
26	Odisha	468	9	2359	3255	114	2359	6205
27	Puducherry	20	62	4	507	27	4	620
28	Punjab	719	28	82	24960	223	82	26012
29	Rajasthan	2221	8483	4444	2878	4802	4444	22828
30	Sikkim	0	0	0	0	0	0	0
31	Tamil Nadu	2257	515	261	5272	747	261	9052
32	Telangana	4903	33099	6682	8929	4458	6682	58071
33	The Dadra And Nagar Haveli And Daman And	1	1	0	0	0	0	2
34	Tripura	23	0	0	2708	45	0	2776
35	Uttarakhand	250	79	106	1327	644	106	2406
36	Uttar Pradesh Shia	812	2760	1810	1097	889	1810	7368
37	Uttar Pradesh Sunni	10494	64545	1509	13430	1472	1509	91450
38	West Bengal	2133	41490	7768	5232	1765	7768	58388
	Total	43438	230756	44126	239525	24696	44126	582541